

SHRI NAMBIAR: But there must be some language in it.

SHRI MANOHARAN: You are not expected to attribute motives. Do not attribute motives to anybody.

श्रीमती लक्ष्मी कान्तः : क्या गवर्नमेंट बता सकती कि इस गांव का रिपोर्ट कब तक आ जायेगी ?

श्री यशचन्तराव चव्हाण : मैं कोशिश करूंगा कि वह जल्दी आ जाये ।

श्री प्रेम चन्द वर्मा : मैं गृह मंत्री महोदय से पुछना चाहता हूं कि क्या सरकार वर्तमान स्थिति का देखने हुए नेशनल लीडर्स की प्रकृष्ट कां कड़ करी पर विचार कर रही है अगर नहीं तो कबों प्रोग्रामर हां तो वह कोन से कदक उठये जा रहे है ?

SHRI Y. B. CHAVAN: I answered this question, and our point of view in this matter is that it is very difficult to draw up a scheme for all national leaders, but for those who ask for it, it can be thought out.

WRITTEN ANSWERS TO QUESTION

Speeches of Sheikh Abdullah

- *96. **SHRI YASHPAL SINGH:**
SHRI MADHU LIMAYE:
SHRI T. D. RAMABADRAN:
SHRI MAYAVAN:
SHRI N. ANBHUCHEZHIAN:
SHRI E. K. NAYANAR:
SHRI S. C. SAMANTA:
SHRI SHRI CHAND GOEL:
DR. RANEN SEN:
SHRI SHIVA CHANDRA JHA:
SHRI S. KUNDU:
SHRI B. K. DASCHOW-DHURY:
SHRI RAM CHARAN:
SHRI RAGHUVIR SINGH SHRASTRI:
SHRI KANWAR LAL GUPTA:
SHRI R. S. VIDYARTHI:
SHRI RAM GOPAL SHALWALE:

SHRI N. S. SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI Y. S. KUSHWAH:
SHRI G. C. DIXIT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Sheikh Abdullah has made several speeches in the country recently which are against the country's interest; and

(b) if so, the action taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). While Government consider some of the speeches made by Sheikh Abdullah to be misconceived and objectionable, they have not considered any action in respect of those speeches advisable.

Kashmir Chief Minister's Statement on Kashmir's Status

*97. **SHRI PREM CHAND VERMA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the newspaper reports according to which the Chief Minister of Kashmir is reported to have said that the "quantum of accession of Kashmir" was negotiable;

(b) if so, whether the Kashmir Chief Minister has been asked to clarify the implications of this statement;

(c) whether the Central Government have given any indication of any change of the present status of Kashmir to the Chief Minister; and

(d) if so, the proposals under the consideration of the Central Government?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). Government have seen the reports in the Press to this effect. On